

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
COMPANY APPEAL(AT) NO.169 OF 2018

IN THE MATTER OF:

B.S. Limited

Appellant

Vs

ROC & Ors

Respondents

Appellant:-Mr. Kunal Godhwani, Advocate.

For Respondents: - Mr. Sanjib K Mohanty and Mr. Amit Acharya, Advocates
for 1st and 2nd Respondent.

ORDER

12.07.2019 - Heard learned counsel for the appellant in part. Hearing remained inconclusive. Post the appeal for further hearing on **9th August, 2019.**

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn